

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

Subject: Appointment of Junior Assistants, Level-4 (25500-81100) in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notice No. 03 of 2022/RG/NG dated 30-08-2022.

ORDER

No. 1200 of 2024/RG/NG-451(I) Dated: 05-08-2024

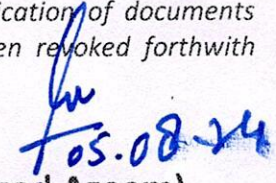
Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice (A) to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidates (category wise and in order of merit) are temporarily appointed as **Junior Assistant in the pay Level-4 (25500-81100)** in the High Court of Jammu & Kashmir and Ladakh:

S. No.	Roll No.	Name, Parentage and Residence S/Shri	Category
1.	JA20710015	Bashir Ahmed Shah S/O Altaf Hussain Shah R/O Village Baila, Tehsil Mandi, Poonch	ALC/LAC
2.	KA20110253	Suheel Ahmad Dar S/O Mohd. Maqbool Dar R/O Kanjigund, Anantnag	EWS
3.	KA20111093	Eleyass Hussain S/O Mohd. Toha Wazir R/O Rong, Akchamal, Kargil, Ladakh	Scheduled Tribe
4.	JA20510082	Sahil Kumar S/O Shiv Kumar R/O Village Janwas, Sarthal, Kishtwar	EWS
5.	JA20710924	Umesh Mehta S/O Vijay Kumar R/O Ward No. 05, Nowshera, Rajouri	EWS
6.	KA20110038	Mehtab Alam Mir S/O Mohd. Alam Mir R/O Village Chanipora, Tangdhar, Tehsil Karnah, Kupwara	PSP
7.	JA20510256	Ms. Shallu Devi D/O Janak Singh R/O Village Sarain, Nai Kali, Samba	EWS
8.	JA20510674	Arun Kumar S/O Rajan Kumar R/O Near Radio Station, Upper Malhar, Udhampur	Scheduled Caste

Note:

- Posting orders of these appointees will be issued separately.
- The appointees shall join in the office of Registrar General, High Court of J&K and Ladakh at Srinagar within a period of 21 days from the date of the issuance of this Order. In case any appointee fails to join within the stipulated period, his/her appointment shall be deemed cancelled without any further notice.
- The appointment of the above mentioned candidates shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their appointment shall be deemed to have been revoked forthwith without any further notice.

By order.

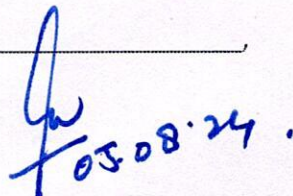

(Shahzad Azeem)
Registrar General

No. 31952-02 of 2024/RG/NG Dated 05-08-2024

Copy to:

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.

2. Secretary to Hon'ble Mr. Justice _____
...for kind information of His Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Registrar Judicial, High Court Wing, Jammu/Srinagar.
5. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
6. Registrar Recruitment, High Court Main Wing, Srinagar
7. Director Finance, High Court Main Wing, Srinagar
....for information
8. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for
uploading the same on the official website of the High Court.
9. Assistant Registrar, Accounts, High Court Main Wing, Srinagar
10. Accounts Officer, High Court Wing, Jammu/Srinagar
.....for information
11. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the
same.
12. S/Shri _____
Junior Assistant, for information and compliance.
13. Order Book


05.08.24.
Registrar General